

Website : Delhi High Court

IN THE HIGH COURT OF DELHI AT NEW DELHI

F.No.568(P/F)/Comp./SA-5/DHC/No. 19857

Dated: 02-11-2016

From,
The Registrar General
Delhi High Court
New Delhi

To,

Sub: Quotation for Two (02) nos. of Speakers

Sir,

This court intends to purchase two (02) nos. of speakers of the following specifications for use in Delhi High Court :-

Option - I	Option-II
JBL Xtreme Portable Wireless Bluetooth Speaker (Black) Model Number: JBLXTREMEBLUKUS	Bose SoundLink Mini II Wireless Bluetooth Speaker (Carbon) Model Number: 725192-5110

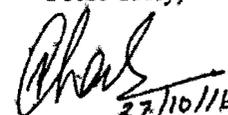
You are requested to submit quotation for the same thereof in a sealed envelope to the Computer/Stationery Branch, Room No. 6, Ground Floor, LCB-III, Delhi High Court on or before 16-10-2016, clearly mentioning the technical details of the product being offered and warranty period. The validity of rates should not be less than six months.

The envelope should be addressed in the name of "The Registrar General, Delhi High Court, New Delhi" and the subject of this letter be superscribed on the envelope.

The quotation received after due date shall be summarily rejected.

This Court reserves the right to modify/amend the quotation letter/terms and conditions at a later stage. This Court reserves the right to place the Order fully/partly to different firms/vendors.

Yours Truly,


27/10/16
(Rajeev Chauhan)
Assistant Registrar (Comp.)
for Registrar General

F. No. 568(P/F)/Comp./SA-5/DHC/No. 19858

Dated:- 02-11-2016

CC to:- System Analyst, Delhi High Court for uploading on the Official Website of Delhi High Court


(Aja Kumar Rana)
Administrative Officer (Judl.)
(Comp./Sty.)